

LOK SABHA
UNSTARRED QUESTION NO. 5607
TO BE ANSWERED ON 06.04.2022

COTTON TEXTILE EXPORTS

5607. SHRI KOMATI REDDY VENKAT REDDY:
SHRI MANNE SRINIVAS REDDY:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether cotton textile exports is more than \$15bn;
(b) if so, the details since 2015 onwards, country-wise; and
(c) the incentives being given to exporters since 2014 and the results yielded?

उत्तर
ANSWER
वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) & (b): There is record export of cotton textiles during 2021-22 (Apr-Feb). The details of India's cotton textile exports (raw cotton, yarn, fabrics, made-ups etc.), are as below:

(Values in USD million)							
Country of destination	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22 (Apr-Feb)
U S A	2,112	2,142	2,148	2,363	2,323	2,688	3,150
BANGLADESH PR	1,684	1,669	1,899	1,971	1,743	1,862	4,283
CHINA P RP	1,712	1,367	1,036	1,814	803	1,303	1,243
VIETNAM SOC REP	275	292	442	467	215	426	532
SRI LANKA DSR	352	376	385	440	467	423	584
GERMANY	250	260	291	265	254	250	259
U K	247	235	231	253	239	213	240
KOREA RP	205	203	215	254	200	209	282
U ARAB EMTS	226	186	167	154	182	205	230
PERU	96	108	136	133	143	151	195
Other countries	3,990	3,692	4,262	4,292	3,695	3,398	4,683
Grand Total	11,149	10,529	11,212	12,405	10,263	11,128	15,682

Source: DGCI&S provisional data

(c): Government has been supporting textile sector by following schemes/ programmes aimed at increasing competitiveness of Indian textile exports:

- i. Merchandise Export from India Scheme (MEIS) was in operation from 1.4.2015 till 31.12.2020 for exports made (including textiles products) with an objective to offset infrastructural inefficiencies and associated costs involved in exporting goods/ products which were produced/ manufactured in India.
- ii. To promote the textile exports, Government announced a Special Package for garments and made-ups sectors. The package offered Rebate of State Levies (RoSL), labour law reforms, additional incentives under Amended Technology Upgradation Fund Scheme (ATUFS) and relaxation of Section 80JJAA of Income Tax Act.
- iii. The RoSL scheme was replaced by Rebate of State and Central Taxes and Levies (RoSCTL) scheme w.e.f 7th March 2019. In order to make textiles products cost competitive and adopting the principle of zero rated export, Government extended continuation of RoSCTL on exports of Apparel/Garments (Chapters-61 & 62) and Made-ups (Chapter-63) till 31st March 2024. The other textiles products (excluding Chapter 61, 62 and 63) which are not covered under the RoSCTL are covered under Remissions of Duties and Taxes on Exported Products (RoDTEP) along with other products.
- iv. Government enhanced interest equalization rate for pre and post shipment credit for exports done by MSMEs including textiles sector from 3% to 5% w.e.f. 02.11.2018. Benefits of Interest Equalization Scheme extended to merchant exporters from 02.01.2019 which was earlier limited to only manufacturing exporters.
- v. To promote production of MMF Apparel, MMF Fabrics and Products of Technical Textiles in the country, the Government has approved the Production Linked Incentive (PLI) Scheme for Textiles. The selected companies will be eligible to get incentives on achieving the threshold investment and threshold/ incremental turnover. The Scheme has two parts: Part-1 & Part-2. Under Scheme Part-1, 15% incentive will be provided on attaining required turnover in Year-1. Under Scheme Part-2, 11% incentive will be provided on attaining required turnover in Year-1. Incentive will be reduced by 1% every year from Year-2 onward till the Year-5 under both parts of the Scheme.
- vi. In addition, Government has approved setting up of 7 (seven) PM Mega Integrated Textile Regions and Apparel (PM MITRA) Parks in Greenfield/ Brownfield sites to develop world class infrastructure including plug and play facility. There is provision for incentive to manufacturing units for setting up early in PM MITRA Parks. This is only available to those manufacturing companies who are not availing Textile PLI scheme benefits.
